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## (2024) 03 AHC CK 0043

## **Allahabad High Court, Lucknow Bench**

Case No: Criminal Misc. Bail Application No. - 3188 Of 2024

Dinesh Kumay Yadav

@ Dinesh Yadav

**APPELLANT** 

Vs

State Of U.P. Thru.

Prin. Secy. Home Lko.

RESPONDENT

Date of Decision: March 28, 2024

**Acts Referred:** 

Indian Penal Code, 1860 - Section 408, 419, 420

Citation: (2024) 03 AHC CK 0043

Hon'ble Judges: Subhash Vidyarthi, J

Bench: Single Bench

Advocate: Abhay Raj Singh

Final Decision: Allowed

Judgement